

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Yes Bank Ltd.  
Vs  
Uniply Décor Ltd.

**MAIN PETITION NUMBER** : CP(IB)/137(CHE)/2021  
**(IA/MA) APPLICATION NUMBERS**

IA/2330/CHE/2023, IA/2331/CHE/2023

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**COMMON ORDER**

**IA/2330/CHE/2023**

**IA/2331/CHE/2023**

Present: Shri. AbhulWajiph, Ld. Counsel for the Applicant.  
Ms. Ranjana Jain, Ld. Counsel for the Respondent

Despite time given, the Applicant has not filed the rejoinder. Father of the Counsel for the Applicant is stated to be hospitalized.

At the request of the Applicant, one more opportunity is granted to file rejoinder which may be filed within two weeks from today.

Copy be served.

List the applications for hearing on **28.06.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs